

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

104. C.P.(IB)-13(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.11.2023**

NAME OF THE PARTIES: Narnarayan Infrastructure Private Limited
V/s.
Essel Ahmedabad Godhra Toll Roads Limited.

SECTION 9 OF IBC, 2016

ORDER

Hearing Through: VC and Physical (Hybrid) Mode

None appeared for the Petitioner. Respondent is already set ex-parte vide order dated 08.09.2023.

It is seen from the order dated 08.09.2023 that the direction was issued to the petitioner to submit legible/typed copy of relevant terms and conditions of the contract. However, the compliance has not be done by the Petitioner.

One last and final opportunity is granted to the Petitioner to comply with the order dated 08.09.2023.

List this matter on **06.12.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//